



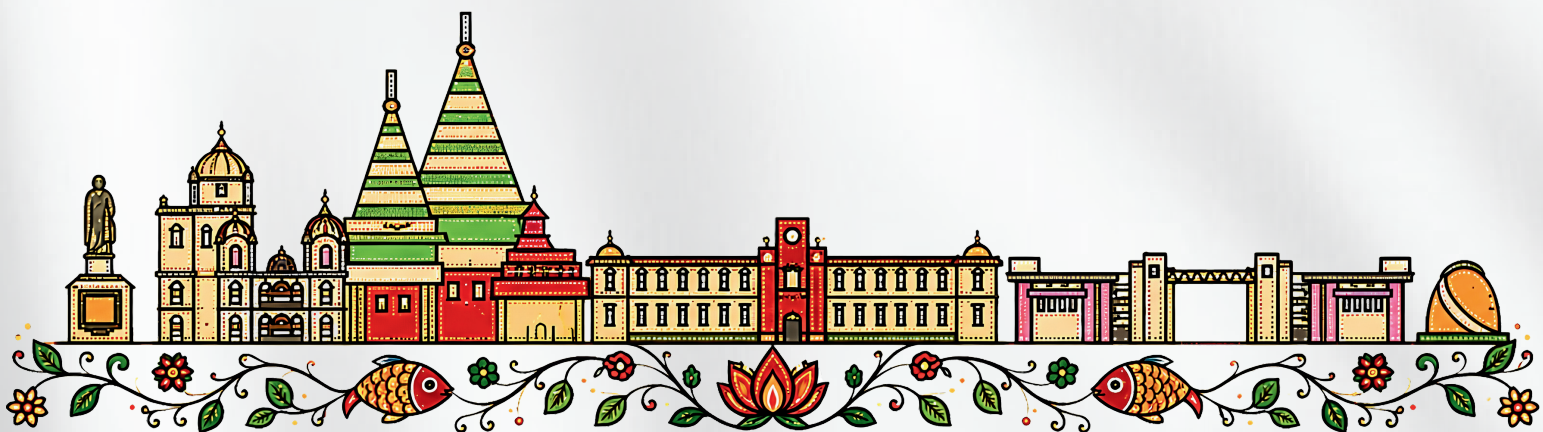
CHANAKYA NATIONAL LAW UNIVERSITY  
&  
ACADEMIC AND DEBATING COMMITTEE

PRESENTS



CNLU 17<sup>th</sup>  
NATIONAL  
PARLIAMENTARY  
DEBATE, 2026

11th-13th Sempember, 2026





## About

# Chanakya National Law University

Chanakya National Law University (CNLU) was established in 2006 with a steadfast commitment to serving society through the dissemination of high-quality legal education and legal awareness. Since its inception, CNLU has earned a pan-India reputation as a premier institution for legal research and scholarship.

In pursuit of academic excellence, CNLU provides its students and research scholars with diverse opportunities to develop their knowledge, practical skills, and research acumen. Through conferences, capacity-building series, and guest lectures on contemporary legal issues, the University fosters meaningful collaboration with Central and State Statutory Bodies, Think Tanks, Research Centres, national and state educational institutions, law firms, and trade associations, among others.

These academic and legal discourses on relevant, contemporary topics form an integral pillar of CNLU's pedagogical philosophy equipping students with the intellectual rigour and practical insight necessary to attain true proficiency in the legal profession.







## About

# Academic and Debating Committee

**A**cademic and Debating Committee (“ADC”) at Chanakya National Law University, Patna, stands as one of the university’s oldest and most distinguished committees. Since its establishment, ADC has consistently cultivated a vibrant and competitive environment for debating, quizzing, literary pursuits, and academic excellence within the university. The committee also remains committed to ensuring high-quality student participation in national and international competitions, positioning CNLU as a formidable presence in the competitive circuit.

Demonstrating remarkable resilience during the COVID-19 pandemic, ADC adapted swiftly by transitioning to online platforms conducting regular debating society sessions and successfully organising landmark events including the 12th CNLU National Parliamentary Debate, the 1st National Quiz, and the 1st and 2nd CNLU British Parliamentary Debate during the academic year 2021–2022.

With the gradual return to physical engagements, the committee achieved significant milestones in its post-pandemic journey. The successful hosting of the 13th CNLU National Parliamentary Debate in September 2022 marked a triumphant return to in-person competitive debating. This momentum was sustained with the seamless execution of the 14th CNLU National Parliamentary Debate in September 2023, the 15th CNLU National Parliamentary Debate in 2024, and the 16th CNLU National Parliamentary Debate in 2025 each edition further cementing ADC’s reputation for meticulous organisation and academic rigour. To date, ADC has conducted **sixteen successful editions** of the CNLU National Parliamentary Debate Competition, making it one of the most consistent and celebrated inter-university debating traditions in the country.

Beyond competitive debating, ADC launched **PERSPECT: An ADC Dialogue** a distinguished lecture and dialogue series designed to foster informed discourse on pressing legal, social, and policy issues. PERSPECT brings together eminent legal practitioners, academics, policymakers, and student voices to engage in structured, thought-provoking conversations that transcend the conventional classroom. The series reflects ADC’s broader vision of nurturing not merely skilled debaters, but intellectually engaged and socially conscious legal professionals.

Building upon this legacy of excellence, the committee is now poised to host the **17th CNLU National Parliamentary Debate in 2026**, continuing its proud tradition of advancing debating culture and academic inquiry at the national level.





## About

# Asian Parliamentary Debating

**A** **Asian Parliamentary Debating (APD)** is the premier format of the tournament, challenging participants to demonstrate critical thinking, persuasive advocacy, and strategic argumentation. The competition progresses through the **Preliminary Rounds**, followed by the **outrounds**, with teams debating a diverse range of contemporary and intellectually demanding motions.

In each round, teams receive three motions and are allotted 30 minutes of preparation time, including **5 minutes for motion ranking** and **25 minutes for case preparation**. To preserve fairness and reward intellectual agility, the **use of the internet and other online resources is strictly prohibited** during preparation.

## 3V3 Format

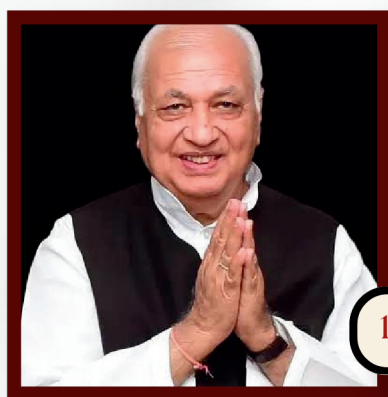
| <u>GOVERNMENT</u>                                                                                                                             | <u>OPPOSITION</u>                                                                                                                                         |
|-----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|
| <ol style="list-style-type: none"><li>1. Prime Minister (PM)</li><li>2. Deputy Prime Minister (DPM)</li><li>3. Government Whip (GW)</li></ol> | <ol style="list-style-type: none"><li>1. Leader of Opposition (LO)</li><li>2. Deputy Leader of Opposition (DLO)</li><li>3. Opposition Whip (OW)</li></ol> |







## Distinguished Guests from Previous Editions

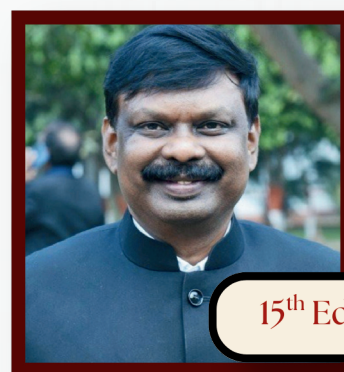


16<sup>th</sup> Edition

**His Excellency Former Governor of Bihar**  
**Shri. Arif Mohammad Khan**



**Shri. Nand Kishore Yadav**  
**His Excellency Governor of Kerala**  
**Former Hon'ble Speaker of Bihar Legislative Assembly**



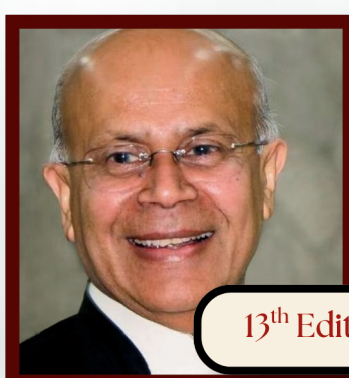
15<sup>th</sup> Edition

**Mr. S. Siddhartha**  
**Former Development Commissioner of Bihar**  
**Former Principal Secretary of Chief Minister of Bihar**  
**Former Additional Chief Secretary of Bihar Government**



14<sup>th</sup> Edition

**Hon'ble Mr. Justice K. Vinod Chandran**  
**Judge Supreme Court of India**  
**Former Chief Justice of Patna High Court**  
**Former Chancellor of Chanakya National Law University**



13<sup>th</sup> Edition

**Hon'ble Mr. Justice (retd.) Navin Sinha**  
**Former Judge Supreme Court of India**  
**Former Chief Justice of Rajasthan & Chhattisgarh High Court**  
**Former Judge Patna High Court**



11<sup>th</sup> Edition

**Ravi Shankar Prasad**  
**Member of Parliament**  
**Former Union Law Minister**



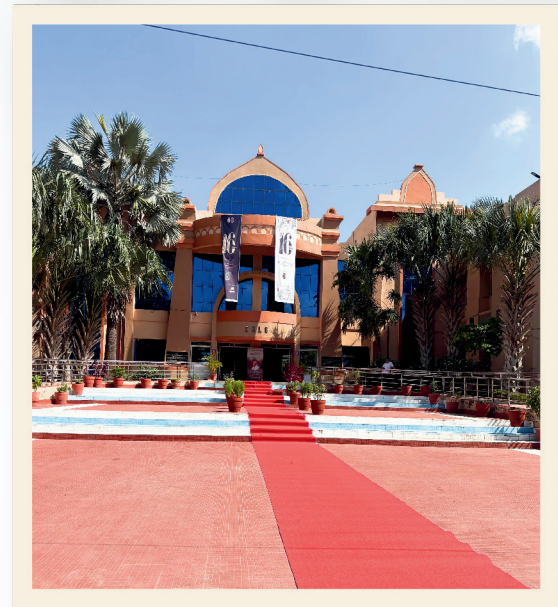


## Snippets

### From Previous Editions











## Tournament Details

We are delighted to invite you to the 17th edition of the CNLU National Parliamentary Debate, to be held on **11th, 12th, and 13th September 2026**. We are committed to ensuring a seamless experience upon your arrival in Patna. Participants will be accommodated in a **three-star hotel**, with **transportation** arranged from the railway station or airport to the hotel, and between the hotel and the CNLU campus.

| <u>Day_1</u>                                                                                                                                                                                         | <u>Day_2</u>                                                                                                                                                                           | <u>Day_3</u>                                                                                                                                        |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| <ul style="list-style-type: none"><li>• Inaugural Ceremony</li><li>• Briefings (APD, Judge, Equity, Tabulation)</li><li>• Round 1</li><li>• Lunch Break</li><li>• Round 2</li><li>• Dinner</li></ul> | <ul style="list-style-type: none"><li>• Round 3 &amp; Round 4</li><li>• Lunch Break</li><li>• Round 5</li><li>• Breaks</li><li>• Announcement</li><li>• Break Night &amp; DJ</li></ul> | <ul style="list-style-type: none"><li>• Outrounds 1</li><li>• Outrounds 2</li><li>• Lunch</li><li>• Finals</li><li>• Valedictory Ceremony</li></ul> |







## Registration Details

|                           |                                                                |
|---------------------------|----------------------------------------------------------------|
| <b>Registration Fee</b>   | <b>₹3,000 Per Person with Accomodation</b>                     |
| <b>Adjudicator Policy</b> | <b>N=N</b>                                                     |
| <b>Mode</b>               | <b>Offline</b>                                                 |
| <b>Eligibility</b>        | <b>Open to UG and PG students from recognised Institutions</b> |
| <b>Team CAP</b>           | <b>34 Teams</b>                                                |
| <b>Registration Link</b>  | <b><u><a href="#">Click Here</a></u></b>                       |







## Rewards & Cash Prizes

The **CNLU Academic and Debating Committee** has earned a distinguished reputation for offering one of the **most attractive prize pools** in the debating circuit. Its commitment to recognising excellence has made its tournaments highly anticipated events among students and debaters nationwide.

Beyond their monetary value, these awards represent the culmination of **rigorous preparation, intellectual discipline, and exceptional advocacy**. For many participants, securing a prize serves as a powerful affirmation of their skills, dedication, and competitive spirit.

Victory at a CNLU tournament often brings with it a profound sense of accomplishment, pride, and confidence. The recognition associated with these accolades extends well beyond the competition hall, leaving a lasting impact on recipients' academic and professional journeys.

More importantly, these prizes inspire continued excellence. By rewarding achievement and encouraging ambition, they motivate participants to pursue greater opportunities, refine their abilities, and strive for even higher standards of success in their future endeavours.



# Prize Money

| CATEGORY                           | AMOUNT (INR)    |
|------------------------------------|-----------------|
| ✿ WINNER                           | 1,00,000 ✿      |
| ✿ RUNNER'S UP                      | 60,000 ✿        |
| ✿ SEMI-FINALISTS                   | 36,000* ✿       |
| ✿ BEST SPEAKER                     | 15,000 ✿        |
| ✿ BEST ADJUDICATOR                 | 15,000 ✿        |
| ✿ 2 <sup>nd</sup> BEST ADJUDICATOR | 9,000 ✿         |
| ✿ 3 <sup>rd</sup> BEST ADJUDICATOR | 6,000 ✿         |
| ✿ NOVICE WINNER                    | 18,000 ✿        |
| ✿ BEST NOVICE SPEAKER              | 5,000 ✿         |
| <b>TOTAL</b>                       | <b>2,64,000</b> |

\* Semi-finalists - 18000 X 2 = 36,000





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